## ALLEGATIONS AGAINST CHIEF MINISTERS

228. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of HOME AFFAIRS be pleated to state:

- (a) whether it is a fact that the Central Government have addressed the Chief Minister of Andhra Pradesh requesting Man to offer his comments on allegations of favouritism, nepotism and misuse of power for personal ends made against Man and some of his Cabinet colleagues;
- (b) whether similar communications have also been issued to the Chief Ministers of some other States:
- (c) if the answers to parts (a) and (b) above be in affirmative, whether any comments have been received from thorn; and
- (d) what action Government have taken or propose to take in the light of the connsents received?

THE HOME MINISTER (SHRI CHARAN SINGH): (a) and (b) Yes,

- (c) In some coses, the comments are awaked.
- (d) Aftar considering the matter in the light of the comments on the allegations received from the Chief Minister of Andhra Pradesh and the Chief Minster of Karnataka, two Commissions of Inquiry have been appointed which are headed, respectively, by Shri J. R. Vimadala, retired Jadge of the High Court of Andhra Pradesh and Shri A. N. Grover, retired lodge of the Supremo Court of India.

चारी चवन द्वारा हाच की कारीगरी की वस्तुओं की खरीद

229. श्रीमती विद्यावती चतुर्वेदी : न्या उद्योग मंत्री यह बताने की कृपा करेंने कि:

(क) क्या सरकार को विदित है कि बादी भवन, नई दिल्ली में बेजी जाने वाली हाब की कारीगरी की वस्तुएं कुछ ऐसी एजें- सियों से खरीदी जाती हैं जो कि खादी मायोग की स्वीकृत सूची में दर्ज नहीं हैं; भौर

(ख) यदि हां, तो क्या सरकार इस मामले की जांच करवाने भीर इसके लिए उत्तरदायी व्यक्तियों के विरुद्ध कार्यवाही करने का विचार रखती है?

## PURCHASE OF HANDICRAFTS BY KHADI **BHAWAN**

- 229. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government are aware that the handicrafts sold in the Khadi Bhawan, New Delhi are being purchased from certain agencies which are not on the approved list of the Khadi Commission; and
- (b) if so, whether Government propose to look into the matter and take action against those found responsible therefor ?]

उद्योगमंत्री (भी बुज लाल वर्मा): (क) किस्म श्रीर मांग के श्राधार पर माल सारे देश में फैले विभिन्न संभरणकर्ताधों से बरीदा जाता है। खादी ब्रीर ब्रामोद्योग कमी-जन के पास हथकरये के कोई स्वीकृत संभरण-कर्ता नहीं हैं।

## (ख) प्रश्न ही नहीं उठता।

tfTHE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Purchases are made from various suppliers spread throughout the country on the basis of quality and demand. Khadi and Village Industries Commission has no list of approved suppliers of Handicrafts.

- (b) Does not arise.]
- t[ ] English Translation